



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,24th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5878/2017 CAVT. NO. 763/17	ABDUL QAYYUM SHEIKH and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.B SINHA MR.M GOGOI MR.S M H HAQUE	GA, ASSAM SC, SECONDARY EDUCATION FOR CAVEATOR MR.A RAHMAN
2	CRP(IO)/56/2024	THE UNITED INDIA INSURANCE CO. LTD. Versus JANMEJAY RABHA	MR A N DAS	

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/192/2023	DIBAKAR DEKA AND ANR Versus RATUL DEKA AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA	
2	CrI.A./103/2024	RAFIQUE UDDIN Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/344/2024 in CrI.A./103/2024	RAFIQUE UDDIN Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	

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